

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 259 of 2021

IN THE MATTER OF:

CRPL Infra Private Ltd.

...Appellant

Versus

Shri Anil Agarwal, Resolution Professional & Ors.

...Respondents

Present: -

**For Appellant: Mr. Rajendra Singhvi and Mr. Arun Prokash Ghosh,
Advocates.**

**For Respondent: Mr. Joy Saha, Sr. Advocate with Mr. Naresh Kumar
Agarwala and Mr. Kanishk Khetan, Advocates for R-1
Mr. Arun Kumar Gupta, (PCA)
Mr. Anil Agarwal, (RP in person)
Mr. Ishan Sanghi and Mr. Satyendra Kumar, Advocates for
R-8.**

ORDER
(Virtual Mode)

01.04.2021 Leaned Counsel for the Appellant is present. Learned Counsel for the Respondent No. 1 and Respondent No. 8 are present.

Learned Counsel for the Respondent No. 8 submits that he has filed Soft Copy of the I.A. vide Diary No. 9910110 for opposing the admission of this Appeal. Learned Counsel for the Respondent No. 8 is directed to file Hard Copy of the I.A. by Monday. The same will be served to the Learned Counsel for the Appellant.

Learned Counsel for the Appellant may file Reply to the I.A.

List the Appeal along with I.A. No. 599 of 2021 and I.A. for opposing the admission of this Appeal 'For Admission (Fresh Cases)' on **12th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)